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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PETITION NUMBER	: CP/4/2016	
NAME OF THE PETITIONER(S)	: YSP PAULRAJ	
NAME OF THE RESPONDENT(S)	: STORE N MOVE PVT LTD	
UNDER SECTION	: 241/242 OF COMPANIES ACT 2016	
S.No.	NAME (IN CAPITAL)	DESIGNATION
		SIGNATURE
		REPRESENTATION BY WHOM

1. V.N. KARTHIK.

R<sub>1</sub>, R<sub>4</sub> & R<sub>5</sub>

V.M. [Signature]

2. V. Hari Kumar  
for [Signature]

for petitioner

[Signature]

**ORDER**

Counsel for petitioner present. Counsel for R<sub>1</sub>, R<sub>4</sub> & R<sub>5</sub> present. No representation on behalf of other respondents. Counsels present today stated that the matter is sub judice before the High Court of Madras. Put up on 25.01.2018.

-sdr-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sdr-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc